

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

113. Company  
Appeal/153/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **02.04.2024**

NAME OF THE PARTIES: Colosseum Developers Private Limited

V/s.

Registrar of Companies Pune.

SECTION 252(1) OF COMPANIES ACT, 2013

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

Mr. Nitish Bangera, CS for the Appellant is present.

Ld. Company Secretary submits that pursuant to order dated 27.02.2024, the documents as directed in the order have been filed on 02.04.2024. However, upon checking the DMS, the same are lying under the scrutiny.

List on **07.05.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)